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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.83/HDB/2016
COMPANY PETITION/APPLICATION NO.	IA No.274/2018 in CP No.73/2015
NAME OF THE COMPANY	Prakjyoti Constructions Pvt Ltd
NAME OF THE PETITIONER(S)	N. Kasthur Reddy
NAME OF THE RESPONDENT(S)	Prakjyoti Constructions Pvt Ltd & 4 others
UNDER SECTION	58/59

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. MORESH	Advocate	vrlawyer@gmail.com 9348599999	

ORDER

No representation for Petitioner. Counsel for Respondents is present. He informed the Tribunal that order of this Tribunal was already complied. Therefore IA 274/2018 is listed for consideration on 20.09.2018.


Member (J)